

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 1725/2001

(3)

New Delhi this the 30th day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Brij Mohan S/O Bal chand,  
R/O 2379/178, Tri Nagar,  
Delhi-110035.
2. Ms. Shakuntala Devi W/O Amarjit Singh,  
R/O 889/20 Durga Colony,  
Sonipat Stand, Rohtak.
3. Ms. Veena Gupta W/O Anand Prakash Gupta,  
R/O 27/31A Gali No.9,  
Viswas Nagar, Shahdara, Delhi.
4. Ms. Manju Sachdeva W/O Tilak Raj Sachdeva,  
R/O WB-146/A, Shakarpur, Ganesh Nagar-II,  
Delhi. .... Applicants

( None present )

-versus-

1. Union of India through  
Secretary, Ministry of  
External Affairs,  
New Delhi.
2. Addl. Secretary (PV & NRI),  
New Delhi.
3. Jt. Secretary (CPV) & Chief  
Passport Officer,  
Ministry of External Affairs,  
New Delhi. .... Respondents

( By Shri N.S.Mehta, Advocate )

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

By the present OA applicants have claimed the  
following reliefs :

"It is prayed that the date of holding of  
the said Departmental Examination, namely  
16.7.2001, may kindly be postponed at least  
by six months from the date of delivery of  
study material in Hindi, such as Passport  
Manual, Passport Rules & Procedures, etc., to

*N.S. Mehta*

the applicants so as to enable them to be properly prepared for the said Departmental Examination."

In the present OA which has been instituted on the very day, namely, 16.7.2001, when the examinations were scheduled to be held, following order was passed:

"Applicants who are working as UDCs in the Passport Office are aspirants for promotion to the posts of Assistants. Examinations for the said promotions are scheduled to be held today, i.e., 16.7.2001 at 2.30 p.m. The same are being held in pursuance of certain directions issued by the Ernakulam Bench of the Tribunal. In response to an option called for, applicants have opted to answer the question papers in Hindi. By the present OA they seek to question the examination on the ground that the Hindi version of the Passport Manual is still under preparation and is not made available in order to enable the applicants to prepare for the examination. The Passport Manual, it is conceded, in English, has been made available to the applicants.

In the circumstances, we do not prima facie find that it would not be possible for the applicants to answer the papers in Hindi based on their information gathered from the English version of the Manual. However, in view of the aforesaid grievance raised, we direct notices to issue returnable on 30.7.2001, with a direction that the result of the examinations will be subject to further orders to be passed in the present OA. Applicants, in the circumstances, will be well advised to appear for the examination being held at 2.30 p.m. today."

2. Examinations, it is apparent, have been held as scheduled, on 16.7.2001. Aforesaid prayer for postponement of the examinations has already been rejected by the aforesaid order. Nothing now, therefore, survives in the present OA.





3. Present OA, in the circumstances, is disposed of with no order as to costs. It is clarified that in case any grievance <sup>still</sup> survives, it will be open to the applicants to vindicate the same by instituting a fresh OA.

( S.A.T. Rizvi )  
Member (A)

( Ashok Agarwal )  
Chairman

/as/